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Central Administrative Tribunal, Principal Bench

O.A. No.2897 of 2001

New Delhi this the 25th day of October, 2001

Hon'ble Mr. M. P. Singh, Member (A)  
Hon'ble Mr. Shanker Raju, Member (J)

Shri ADR AFONSO  
S/o Late Shri Jose M. Afonso  
Aged 55 years  
Assistant  
Naval Headquarters.  
DGAS/West Block No. V  
R.K. Puram, New Delhi-110066.

Residing at EF 632,  
Sarojini Nagar,  
New Delhi 110023.

Applicant  
(By Advocate : Shri S. Sasibusan) .....

Versus

1. Union of India  
Through Defence Secretary  
Ministry of Defence, South Block,  
New Delhi-110011.
2. The Chief of the Naval Staff  
Naval Headquarters, South Block,  
New Delhi-110011.

.. Respondents

**ORDER(oral)**

Hon'ble Shri Shanker Raju, Member (J):

Heard Shri S. Sasibusan, learned counsel for  
the applicant.

2. In the present case, the applicant, who has been  
working as Assistant in the Naval Armament Supply  
Organisation of Indian Navy in the pay scale of  
Rs.5000-8000 has assailed the order dated 9.10.1997  
passed by the respondents wherein the Assistants in the  
Army Forces Headquarters Civil Services are granted pay  
scale of Rs.5500-9000, despite recommendation of the  
Vth Central Pay Commission discrimination the  
applicant. The applicant being aggrieved with the

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aforesaid disparity filed a representation dated 8.5.2001 to the respondents, which is still to be answered by them.

3. In this view of the matter, the present OA~~is~~ is disposed of at the admission stage itself with a direction to the respondents to dispose of representation of the applicant dated 8.5.2001 within a period of three months from the date of receipt of copy of this order. However, The applicant is given liberty to assail any grievance if still survives by filing a fresh OA, if so advised.

4. Registry is directed to send a copy of this OA along with a copy of this order to the respondents.

S. Raju

(Shanker Raju)  
Member (J)

M.P. Singh

Member (A)

/ravi/